

THE HIGH COURT OF MEGHALAYA AT SHILLONG

ORDER

Dated, Shillong, the 30th May, 2019

No.HCM.II/35/2016/Estt/81

In supersession of all previous orders, and as per directions of Hon'ble the Chief Justice, the following Officers are to perform duty in the Registry as follows with immediate effect until further orders:-

Sl.No.	Name & Designation	To Perform Duty as
1.	Shri. Abhijit Sarkar, Registrar (Judicial)	Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice
2.	Smti. Daphira Rynjah, Joint Registrar	To perform duty as Joint Registrar (Establishment)

By order,

REGISTRAR GENERAL

Memo. No.HCM.II/35/2016/Estt/81-A

Shillong, the 30th May, 2019

Copy to for information:

1. The Registrar-cum-Secretary to Hon'ble the Chief Justice, for his Lordship's information.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, for his Lordship's information.
3. The Private Secretary to the Chief Secretary, Government of Meghalaya, Shillong.
4. The Private Secretary to Advocate General, Meghalaya Shillong.
5. The Private Secretary to the Director General of Police, Meghalaya, Shillong.
6. The I/c. Secretary to the Government of Meghalaya, Law Department, Shillong.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
8. The Director, Meghalaya State Judicial Academy, Shillong.
9. The Registrar (Admin.), High Court of Meghalaya, for kind information.
10. Shri.A.Sarkar, Registrar, High Court of Meghalaya for information and necessary action.
11. The Central Project Coordinator, High Court of Meghalaya for information.
12. The Joint Registrar-cum-OSD, High Court of Meghalaya for information.
13. Smti. D.Rynjah, High Court of Meghalaya for information and necessary action.
14. The Deputy Registrars, High Court of Meghalaya for information.
15. The Chief Translator, High Court of Meghalaya for information.
16. The Chief Librarian, High Court of Meghalaya for information.
17. The Assistant Registrars, High Court of Meghalaya for information.
18. The PRO, High Court of Meghalaya for information.
19. The System Analyst, High Court of Meghalaya for information and uploading the same in the official website.
20. The Court Officers, High Court of Meghalaya for information.
21. Notice Board.
22. Office file.


REGISTRAR GENERAL

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